

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION
LOK SABHA
UNSTARRED QUESTION NO.946
TO BE ANSWERED ON 08.02.2018

Drinking Water and Sanitation Projects

946. SHRI NISHIKANT DUBEY:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has allocated funds for the development of Sanitation and Drinking Water Projects in the country particularly for Jharkhand;
- (b) if so, the details thereof and the funds sanctioned during the last two years, year-wise and State-wise;
- (c) whether the Government has reviewed the ongoing projects in the country; and
- (d) if so, the outcome thereof?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI S.S.AHLUWALIA)

(a)& (b) Yes, Madam. The Central Government has allocated funds for drinking water and sanitation projects to States including Jharkhand. Under National Rural Drinking Water Programme (NRDWP), Rs 7050 crore has been allocated to the Ministry during 2017-18. Out of this, Rs. 149.72 crore has been allocated to the State of Jharkhand. The state-wise details of funds (including Jharkhand) sanctioned / released during the last two years is at Annexure-1. Under Swachh Bharat Mission (Gramin), State-wise and year-wise funds are not sanctioned. The State/UT-wise details of funds released to the State/UT-(Central share) under SBM (G) during last 2 years are at Annexure-II

(c) & (d) Yes Madam. Providing drinking water supply to the rural population is a dynamic and continuous process. Rural Water Supply being a state subject, implementing agencies are under State Government. This Ministry monitors the physical & financial progress of works through capturing the details in Integrated Management Information System (IMIS). The same is also reviewed in various meetings / visits / workshops by the Ministry. This Ministry has carried out a National Level workshop on restructuring of NRDWP, road map for HarGhar Jal and the best practices carried out in the states in rural water supply sector recently. The focus of the Ministry is on early completion of all ongoing projects so that its benefits accrue to the rural population expeditiously.

Ministry of Drinking Water and Sanitation regularly reviews the SBM(G) programme also. There is a spurt in the progress made under the programme. Since the launch of Swachh Bharat Mission (Gramin) on 2nd October, 2014, 611.01 lakh toilets have already been constructed under SBM(G) as on 05.02.2018. Sanitation Coverage, which was 38.7% on 2.10.2014, has increased to 77.52% on 05.02.2018. 312 Districts, 2803 Blocks, 1,39,386 GPs and 3,16,670 Villages have been declared Open Defecation Free (ODF) as on 05.02.2018. In addition, 11 States/UT namely Sikkim, Himachal Pradesh, Kerala, Uttarakhand, Haryana, Gujarat, Chandigarh, Daman and Diu, Arunachal Pradesh, Chhattisgarh and Meghalaya have also been declared ODF.

(All amount Rs. in crore)			
Annexure referred to in reply to part (b) of Lok Sabha UnstarredQ. No. 946 due for reply on 08.02.2018			
S.No.	State	2015-16	2016-17
		Release	Release
1	ANDAMAN and NICOBAR	0.16	0.22
2	ANDHRA PRADESH	170.05	204
3	ARUNACHAL PRADESH	65.4	110.84
4	ASSAM	284.11	348.06
5	BIHAR	202.73	373.81
6	CHATTISGARH	60.83	84.28
7	GOA	1.66	1.19
8	GUJARAT	238.91	278.5
9	HARYANA	122.65	111.53
10	HIMACHAL PRADESH	64.38	83.31
11	JAMMU AND KASHMIR	192.12	225.14
12	JHARKHAND	132.09	131.74
13	KARNATAKA	278.08	343.72
14	KERALA	48.05	75.22
15	MADHYA PRADESH	193.73	232.26
16	MAHARASHTRA	330.88	404.45
17	MANIPUR	27.92	40.61
18	MEGHALAYA	31.24	40.42
19	MIZORAM	17.32	24.49
20	NAGALAND	38.53	36.84
21	ODISHA	103.19	134.96
22	PUDUCHERRY	0	0.29
23	PUNJAB	42.79	51.89
24	RAJASTHAN	526.75	1072.92
25	SIKKIM	12.05	19.42
26	TAMIL NADU	182.35	174.68
27	TELANGANA	97.71	133.09
28	TRIPURA	31.68	43.73
29	UTTAR PRADESH	490.31	621.95
30	UTTARAKHAND	60.06	88.19
31	WEST BENGAL	216.85	440.15
Total		4264.58	5931.9

(source: format D-1N of IMIS)

**Statement referred in part (b) of the reply to Lok Sabha Un-starred Question No.946 due for
reply on 08-02-2018**

State/UT-wise, Central share released under SBM(G) during last two years (Rs. in Crore)		
State/UT	2015-16	2016-17
A & N ISLANDS	3.40	3.00
ANDHRA PRADESH	234.17	342.21
ARUNACHAL PRADESH	38.71	65.09
ASSAM	474.27	747.58
BIHAR	221.55	131.86
CHHATTISGARH	144.72	584.46
D & N HAVELI	0.00	0.00
DAMAN & DIU	0.00	0.00
GOA	1.05	0.00
GUJARAT	478.22	751.23
HARYANA	32.76	68.79
HIMACHAL PRADESH	4.37	117.30
JAMMU & KASHMIR	4.05	59.51
JHARKHAND	97.32	455.46
KARNATAKA	450.77	419.56
KERALA	8.50	196.28
MADHYA PRADESH	374.33	1210.77
MAHARASHTRA	567.45	528.94
MANIPUR	44.19	27.28
MEGHALAYA	35.65	75.70
MIZORAM	3.32	10.98
NAGALAND	10.83	64.12
ODISHA	571.50	863.65
PUDUCHERRY	4.40	0.00
PUNJAB	38.70	197.02
RAJASTHAN	938.73	777.30
SIKKIM	6.12	6.87
TAMIL NADU	78.94	537.02
TELANGANA	128.39	135.72
TRIPURA	38.89	24.98
UTTAR PRADESH	565.39	1153.33
UTTARAKHAND	49.37	348.05
WEST BENGAL	712.92	655.50
	6362.96	10559.58